

privileges the press often finds it difficult to give elaborate coverage to Parliamentary proceedings without attracting privilege ;

(b) whether such a situation also occasionally leads to confrontation between press, Parliament and judiciary ; and

(c) if so, to avoid such an undesirable confrontation will the proposal for codification of Parliamentary privileges be examined in depth and implemented ?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING) SHRI BUTA SINGH) :

(a) to (c) The matters contained in the question were considered by the Second Press Commission. The Commission vide para 110 of Chapter IV of its Report has recommended that the privileges of Parliament and State Legislatures should be codified as early as possible. The recommendations of the Second Press Commission are under consideration of the Government.

#### Central Cattle Breeding Farms

8401. SHRI B. D. SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government operate Central Cattle Breeding Farms ; if so, farm-wise location, date of start, expenditure incurred plan-wise on each, number of cows in milk, those dry, heifers, female calves and bulls, breed-wise on 1st of January, April, July and December, 1980, 1981, 1982, 1983 and month-wise in 1984 ;

(b) whether Government have constituted any committee to examine objectives and functioning of these farms ; if so, when and particulars of each nominee thereon ; and

(c) whether Government included in this evaluation committee any former Animal Husbandry Director of States to provide comparativity and objectivity and if so, particulars thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
YOGENDRA MAKWANA) : (a) Yes, Sir. The location and dates of start of the seven Central Cattle Breeding Farms are as under :

Sl. No. C.C.B.Farm Year of establishment

1.	Hessarghatta, Bangalore (Karnataka)	1962
2.	Suratgarh (Rajasthan)	1967
3.	Chiplima (Orissa)	1968
4.	Dhamrod (Gujarat)	1968
5.	Similiguda (Orissa)	1972
6.	Avadi, Madras (Tamil Nadu)	1973
7.	Andesh Nager (U. P.)	1976

Information sought about expenditure and number of animals at these farms is being collected and will be placed on the Table of the House when received.

(b) Yes, Sir. A Committee of Experts has been constituted on 29.11.1983 with the following composition :—

1.	Dr. P. Bhattacharya, ex-Animal Husbandry Commissioner and Member, National Commission on Agriculture.	... Chairman
2.	Dr. V. K. Taneja, Project Co-ordinator (Cattle Breeding), Indian Veterinary Research Institute, Izatnagar, Bareilly.	... Member
3.	Dr. P. N. Bhat, Director, Central Goat Research Institute, Makhdum-Farrah (U. P.)	... Member
4.	Dr. J. M. Lal Retd. Senior Scientist (Livestock Health), India Council of Agricultural Research.	... Member
5.	Dr. P. S. Tomar, Senior Scientist, National Dairy Research Institute, Karnal (Haryana)	... Member
6.	Dr. B. S. Kaushal, Joint Commissioner (CBF), Department of Agriculture and Cooperation.	... Member- Secretary

(c) No, Sir. However, a former Animal Husbandry Commissioner, who was also a Member of National Commission on Agriculture is the Chairman of this Committee.